

OFFICE OF THE DISTRICT JUDGE, DAKSHIN DINAJPUR AT BALURGHAT
ENGLISH DEPARTMENT

No. 98

Dated, Balurghat, the 19th July 2020

ORDER

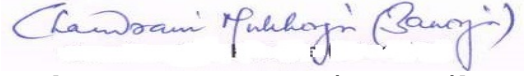
In order to impede the surge and spread of pandemic Covid-19, order no. 96 dated 09/07/2020 and order no. 97 dated 13/07/2020 were passed suspending the administrative work as well as judicial work save and except police remand file in both the subdivisions under Dakshin Dinajpur District judiciary upto 19/07/2020.

Today remaining nearly 70 court staff, police men working in GRO section at Balurghat and judicial officers have given samples for swab test. The staff whose test has been done on 19/7/2020 ought not to turn up for duty before receiving test result . The result of such test is expected by 23rd instant as informed by the health worker present during the test procedure. Moreover, further comprehensive sanitization of entire court premises inclusive of court rooms, office rooms, chambers, etc. will be done in the meantime.

Such being the situation the suspension of administrative work as well as judicial work excepting police remand file of the judgeship of Dakshin Dinajpur is extended upto 23/7/2020.

A copy of this order be communicated to the Hon'ble High Court at Calcutta through email. Considering the prevailing exceptional circumstances arising out of COVID-19 pandemic this order be circulated among all concerned via electronic mode of communication. In the emergent situation the order be also uploaded in the official website of the district judiciary for information to the Ld. Lawyers, Staff and litigant public at large by the System Officer immediately.

Inform all concerned.



[Chandrani Mukherjee (Banerjee)]
District Judge,
Dakshin Dinajpur at Balurghat

Memo. No. 695 (44)/G

Dated, Balurghat, the 19th July, 2020

Copy forwarded for information and taking necessary action to:

- 01-00) *The Superintendent of Police, Dakshin Dinajpur*
- 02-00) *The CMOH, Dakshin Dinajpur*
- 03-08) *The Addl. Dist. & Sess. Judge, 1st /2nd /3rd / F.T./ Spl. Court, Balurghat/ Buniadpur*
- 09-10) *The C.J.M / A.C.J.M, Balurghat / Buniadpur*
- 11-00) *The Civil Judge (Sr. Division), Balurghat*
- 12-14) *The Judicial Magistrate / 2nd Court, Balurghat / Buniadpur*
- 15-16) *The Civil Judge (Jr. Division), Balurghat / Buniadpur*
- 17-21) *The Judge-in-Charge of Nezarath/Accounts/CD / F & S/ D.R.R, Balurghat*
- 22-25) *The Judge-in-Charge of Nezarath/Accounts/CD / F & S Buniadpur*
- 26-00) *The Secretary, District Legal Services Authority, Dakshin Dinajpur at Balurghat*
- 27-00) *The Principal Magistrate, JJB, Balurghat, Dakshin Dinajpur*
- 28-00) *The Secretary, Dakshin Dinajpur District Advocates' Bar Association, Balurghat*
- 29-00) *The Secretary, Gangarampur Sub-Divisional Advocates' Bar Association, Buniadpur*
- 30-31) *The Secretary, Law Clerk Association, Balurghat/ Buniadpur, Dakshin Dinajpur*
- 32-39) *The G.P./P. P./P.P.-in-Ch./A.P.P., Balurghat/ Buniadpur, Dakshin Dinajpur*
- 40-00) *The Secretary, Moktiar Bar Association, Balurghat*
- 41-42) *The Court Inspector / GRO, Balurghat Court, Balurghat*
- 43-00) *District Judge's Vernacular Section, Dakshin Dinajpur at Balurghat*
- 44-00) *The System Officer, District Judge's Computer Section, Dakshin Dinajpur at Balurghat*



District Judge,
Dakshin Dinajpur at Balurghat